

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Assam Taxation (On Goods Carried By Roads Or Inland Water-Ways) (Amendment) Act, 1954

37 of 1954

[15 December 1954]

CONTENTS

- 1. Short title, extent and commencement
- 2. Amendment of Section 2 of Assam Act XIII of 1954

Assam Taxation (On Goods Carried By Roads Or Inland Water-Ways) (Amendment) Act, 1954

37 of 1954

[15 December 1954]

PREAMBLE

An

Act

to amend the Assam Taxation (On goods carried by toads or inland water-ways) Act, 1954

Whereas it is expedient to amend the Assam Taxation (On goods carried by roads or inland water-ways) Act, 1954 (Assam Act XIII of 1954), hereinafter called the Principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Fifth Year of the Republic of India as follows: --

1. Short title, extent and commencement :-

- (1) This Act may be called the Assam Taxation (On goods carried by roads or inland water-ways Amendment) Act, 1954.
- (2) It shall have the like extent as the Principal Act.
- (3) It shall be deemed to have come into force from the date on which he Principal Act came into force.

2. Amendment of Section 2 of Assam Act XIII of 1954 :-

After item (5) of Section 2 of the Principal Act, the following shall

be inserted as item (6) and the existing items (6), (7), (8), (9), (10), (11), (12), (13) and (14) shall respectively be renumbered as items (7), (8), (9), (10), (11) (12), (13), (14) and (15):-- "(6) Jute means the fibre of the plant known botanically as belonging to the GENUS CORCHORUS, and includes all the species of that GENUS whether known commonly as PAT, KOSTA, NALIA or by any name, and also means the plant known botanically as HIBISCUS CAUNABINUS and commonly as MESTA".

[Price: 1 a, or 1 d.]